70th Constitution Day (संविधान दिवस) has been grandly celebrated in the Income Tax Appellate Tribunal, New Delhi. Hon'ble Justice P.P. Bhatt, President ITAT along with Shri G.S. Pannu Hon'ble Vice-President (D.Z.), Hon'ble Members, Officers and Staff of ITAT, Senior Departmental Representatives and all bar Members of ITAT Bar Association took part in this celebration at ITAT office at 10th Floor.

Hon'ble Justice P.P. Bhatt, President ITAT unveiled Preamble Plaque in the Chamber No. 1 at 10th Floor, ITAT, New Delhi.

Shri G.S. Pannu, Hon'ble Vice-President (D.Z.), ITAT, welcomed the Hon'ble President, ITAT and all other participants. Hon'ble President ITAT addressed the gathering and read the preamble to the Constitution of India in Hindi followed by all the participants.

Hon'ble Vice-President (D.Z.) read the preamble to the Constitution of India in English followed by all the participants. Ld. CIT (DR) Shri S.S. Rana read article 51A of the fundamental duties in Hindi followed by all the participants. Shri Ajay Wadhva, Ld. President, ITAT Bar Association read article 51A of the fundamental duties in English followed by all the participants.

Shri H.S. Sidhu, Hon'ble Judicial Member, ITAT, New Delhi paid vote of thanks to Hon'ble President, ITAT, Hon'ble Vice-President(DZ), ITAT and all the participants. The Celebration was concluded with singing of National Anthem by all the participants.
CELEBRATIONS AT ITAT, MUMBAI BENCHES

70th Constitution Day was celebrated at the Income Tax Appellate Tribunal, Mumbai benches on 26.11.2019, to spread the message of ideals that the Constitution of India strives for and to spread awareness about the Constitution in general.

A meeting was held in the conference hall which was attended by the entire ITAT family including the Vice-President, the Members, the Senior Officers and other staff members. Hon'ble Vice-President made his opening remarks about the importance of the Constitution Day and the ideals of the Constitution of India. The Preamble of the Constitution was read out in Hindi by Hon'ble Shri Mahvir Singh, Judicial Member and in English by Hon'ble Shri Shamim Yahya, Accountant Member. Thereafter, the Fundamental Duties enshrined in the Constitution were read out by Hon'ble Shri Saktijit Dey, JM. Hon'ble Shri M.K Aggarwal, AM and Hon'ble Shri. N.K. Pradhan, AM also spoke on the occasion.

One more meeting was also held in the conference hall at 1 p.m. This meeting was attended by the Vice-President and the Members of the ITAT, and IRS officers posted in the ITAT, and representatives of lawyers and Charted Accountants appearing before the Income Tax Appellate Tribunal. The speakers on the occasion included, apart from Hon'ble Vice-President and Hon'ble Members, Shri Y.P Trivedi, Dr. Shiv Ram, Shri J.D Mistry (all Senior Advocates), Shri Rajan Vora (Charted Accountant), Shri Michael Jerald (IRS), Shri Anand Mohan (IRS), Shri Srinivasan (IRS), Smt Kavita (IRS). The meeting was followed by a tea party.
## GLIMPSES OF 70TH CONSTITUTION DAY CELEBRATIONS AT VARIOUS BENCHES OF INCOME TAX APPELLATE TRIBUNAL

### ITAT, PUNE BENCHES

70th Constitution Day was celebrated at ITAT, Pune Benches under the guidance of Shri R.S. Syal, Hon'ble Vice President (PZ). Members and Staff of the Bench and representatives of Department and Bar participated in the celebrations. Hon'ble Vice President spoke about the principles of Constitution, Fundamental Rights and Duties.

### ITAT, KOLKATA BENCHES

Constitution Day has been grandly celebrated at ITAT, Kolkata Benches. Shri P.M. Jagtap, Hon'ble Vice President (KZ & HZ), Members and Staff of the Bench participated in the celebrations. Members of Bar and Income Tax Department actively participated on the occasion. Hon'ble Vice President emphasized the objective of the Constitution seeking to protect the basic rights of the people and the spirit of human liberty.

### ITAT, JODHPUR BENCH

Constitution Day has been grandly celebrated at ITAT, Jodhpur Bench. Shri N.K. Saini, Hon'ble Vice President, Chandigarh Zone presided over the celebrations. Hon'ble JM and Staff of the Bench participated in the celebrations. Hon'ble Vice President emphasised on Fundamental Rights, Directive Principals of State Policy and Fundamental Duties as envisaged in the Constitution in letter and spirit.
Constitution Day has been grandly celebrated at ITAT, Bangalore Benches. Shri N.V. Vasudevan, Hon’ble Vice President (BZ), Members and Staff of the Bench participated in the celebrations. Hon’ble Vice President highlighted the need to comply with the Fundamental Duties as envisaged in the Constitution in letter and spirit.

ITAT, Lucknow Benches

70th Constitution Day has been celebrated at ITAT, Lucknow Benches. Shri A.D. Jain, Hon'ble Vice President (LZ), Members and Staff of the Bench participated in the celebrations. It was decided that talks, symposiums and other appropriate awareness programmes to be organized throughout the year commemorating this occasion.

ITAT, Chandigarh Benches

70th Constitution Day has been celebrated at ITAT, Chandigarh Benches. Smt. Diva Singh, Senior Member, Members and Staff of the Bench, Departmental Representatives and Members of Bar participated in the celebrations. Smt. Diva Singh emphasized on the Fundamental Rights, Directive Principles of State Policy and Fundamental Duties enshrined in the Constitution.
ITAT, CHENNAI BENCHES
Constitution Day has been celebrated at ITAT, Chennai Benches with patriotic fervour. Shri NRS Ganeshan, Senior Member, Members and Staff of the Bench, Departmental Representatives and Members of Bar participated in the celebrations. Participants read out the Preamble of the Constitution.

ITAT, HYDERABAD BENCHES
70th Constitution Day has been grandly celebrated at ITAT, Hyderabad Benches. Smt. P. Madhavi Devi, Senior Member, Members and Staff of the Bench participated in the celebrations. Departmental Representatives and Members of Bar also took part in the celebrations.
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DAINIK BHASKAR, DELHI – 27.11.2019

आईटीएच ने दिल्ली सहित देशवर के सभी बेंच में मनाया संविधान दिवस

HINDUSTAN, AGRA – 27.11.2019

भारत का संविधान पूर्व दुनिया में सर्वश्रेष्ठ है

अधिकार जागरूक ने पहले निभाए अपने दायित्व